

the 16th April, 1953 regarding bee-keeping industry and state:

(a) the proposals made by the Governing Body of the Indian Council of Bee-keeping; and

(b) in what way Government are going to operate these proposals?

The Minister of Food and Agriculture (Shri Kidwai): (a) It is understood that the following proposals were made by the Governing Body of the Indian Council of Bee-keeping (a non-official body) at its meeting in March, 1953:—

1. To appoint one organiser for six months on salary of not more than Rs. 200/- per month to give instructions and guidance to bee-keepers particularly to the members of the Council.
2. To approach various Ministries i.e. Labour, Education and Agriculture to introduce training in bee-keeping in their sphere.

(b) The Government of India have not received any communication from the Council so far.

INTENSIVE CULTIVATION SCHEMES

1484. Shri K. C. Sodhia: (a) Will the Minister of Food and Agriculture be pleased to state the nature of the intensive cultivation schemes in hand now in the Centrally-Administered Areas?

(b) In what particular areas are these schemes being worked out?

(c) What is the detailed expenditure on each during the current year?

(d) Why are the details of these schemes not given in the Budget Papers of the current year?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Intensive cultivation schemes in the Centrally Administered areas, as in other areas, fall generally under the following categories:—

- (i) Irrigation schemes.
- (ii) Land improvement schemes.
- (iii) Distribution of fertilisers, manures and seeds.
- (iv) Miscellaneous schemes like crop protection, crop competition, fisheries and publicity.

(b) These schemes are worked out in selected areas which have natural facilities like assured rainfall or irrigation.

(c) The current year's programme of GMF schemes for part C States has not yet been finalised.

(d) In the case of GMF schemes for part C, as also for part A & B States, Central allotments are made annually on a lump sum basis and included in the Central Demand for Grants. Individual schemes for each State are scrutinised and sanctioned annually about the close of the previous financial year onwards, from within the lump sum provision thus made.

FANS AND LIGHTS IN RAILWAY COMPARTMENTS ON WESTERN RAILWAY

1485. Shri C. Bhatt: (a) Will the Minister of Railways be pleased to state the total amount allotted for the provision of fans and lights in III class carriages on the Western Railway?

(b) How much of it has so far been spent?

(c) In how many carriages have fans and lights been provided and on what Sections?

(d) Have the fans and lights been provided in the III class carriages on the Ankleshwar-Rajpipla line?

(e) If not, when are they to be provided?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Separate funds are not provided for the provision of fans in III Class compartments. Funds for this purpose are met from provision made for Passenger Amenities, in the Budget. Figures of the amount spent in providing fans in III Class carriages are not separately maintained.

(c) Fans have been fitted in 555 III Class carriages on the Western Railways. Information by Sections is not available.

(d) No.

(e) Provision for lights and fans on this section has been made in the 1953-54 Rolling Stock Programme.

HINDI TELEGRAMS

1486. Shri H. G. Vakhav: (a) Will the Minister of Communications be pleased to state the names of telegraph-offices in Hyderabad State where